

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1716

ANSWERED ON:05.03.2015

EXPORT OF RAW TEXTILE PRODUCTS

Chinnaraj Shri Gopalakrishnan;Tripathi Shri Sharad

Will the Minister of TEXTILES be pleased to state:

- (a) the export of raw textile products during each of the last three years and the current year;
- (b) whether it is a fact that the import of finished textile goods exceed than export of raw textile products;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to establish Special Economic Zone to increase the cluster industry for promoting handicraft industry;
- (e) if so, the details thereof; and
- (f) the details of the action plan of the Government to achieve export target of 500 billion dollars textiles?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

- (a): A statement indicating Indias exports of raw textiles products during 2010-11 till 2013-14 is at Annexure.
- (b): No Madam. During 2013-14, the import of finished textile goods under Chapter 61 to 63 stands at USD 808.35 million, which is much lower than Indias exports of raw textile products being USD 16,438 million.
- (c): Does not arise.
- (d) & (e): In terms of Special Economic Zone (SEZ) Act, 2005, an SEZ may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade Warehousing Zone (FTWZ). Proposal for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Government. SEZs, set up under the Act, are primarily private investment driven. Presently, there is no proposal for setting up of handicraft industry in SEZ.
- (f): The report of the Working Group constituted by the Planning Commission on boosting Indias manufacturing exports during 12th Five Year Plan (2012-17) envisages Indias exports of Textiles and Clothing at US\$ 64.41 billion by the end of March, 2017. The Government has been taking a number of policy measures and export incentives to boost exports and harness the potential of textile sector. Some of Export Incentive Schemes for textiles are given below:-
 - i) Technology Upgradation Fund Scheme
 - ii) Focus Market Scheme
 - iii) Focus Product Scheme
 - iv) Market Linked Focus Product Scheme
 - v) Market Access Initiative (MAI) Scheme.
 - vi) Market Development Assistance (MDA) Scheme
 - vii) Duty Drawback Scheme
 - viii) Advance Licence Scheme
 - ix) Duty-free import of trimmings, embellishments and other specified item